

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

CP No. 19/Chd/Hry/2023

IN THE MATTER OF:

**Rajesh Sharma, Director Landing
Island Pvt. Ltd.**

...

Petitioner

Versus

Shri Uday Partap & Ors.

...

Respondent

Under Section: 241, 242, CA 2013

Order delivered on 05.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer